

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/228(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS SUMIT AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] for the Financial Creditor
Mr. S. Chakraborty, Adv.

Ms. Aparajita Rao, Adv.] For Personal Guarantors
Mr. Sanwal Tibrewal, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Since pleadings are complete in this matter, list this matter for arguments on **20.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**